

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(CAA) No.715/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March 2018, 10.30 A.M

Name of the Company	Dhoot Infrastructue Projects Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Shri K. S. Poudhar, JD. RD (ER).

14/3/18

Debanjan Saha, Adv

Petitioner

14/3/2018

ORDER

Ld. Counsel on behalf of the petitioners as well as Joint Director from the O/o the Regional Director, Eastern Region representing the Central Government is present.

Ld. Counsel appearing on behalf of the petitioner sought leave to file an application for correction regarding the name of the newspapers mentioned in the order. The petitioner did not effect publication as directed vide order dated 19/01/2018. Leave is granted for filing an application for correction of the name of the newspapers.

List it on 18/04/2018.

sd

(Jinan K.R.)  
Member (J)